I. Accounts (1980-81) of the Council of Scientific and Industrial Research, New Delhi and related paper.

II. Report and Accounts (1981-82) of the Indian National Scienc Academy, New Delhi and related papers.

III. Report and Accounts (1981-82) of the Wadia Institute of Himalayan Geology, Debradun and related papers.

IV. Report and Accounts (1981-82) of the Maharashtra Association for the Cultivation of Science Pune, and related papers.

V. Report and Accounts (1981-82) of the Birbal Sahni Institute of Palaeobotany, Lucknow and related papers.

SHRI C.P.N. SINGH: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(I) (i) Certified Annual Accounts of the Conneil of Scientific and Industrial Research, New Delhi for the year 1982-81, and the Audit Report thereon.

(ii) Statement giving reasons for the delay in laying the paper mentioned at (i) above. N.L.[Placed in Library.See No. LT-5624/82 for (i) and (ii)]

(II) Annual Report and Account of the Indian National Science Academy, New Delhi, for the year 1981-82, and the Auditors' Report on the Accounts, together with a statement by Government accepting the Report. [Placed in Library. See No. LT-5=91'82] (III) Annual Report and Accounts of the Wadia Institute of Himalayan Geology, Dehradun, or the year 1981-82, and the Auditors' Report on the Accounts together with a statement by Government accopting the Report. [Placed in Library See No. LT-5596/82.]

(IV) Annual Report and Accounts of the Maharashtra Association for the Cultivation of Science, Pune. for the year 1981-82, and the Auditors' Report on the Accounts, together with a statement by Govenment accepting the Report. [Placed in Library. See No. LT-5595/82]

(V) Annual Report and Accounts of the Birbal Sahni Institute of Palaeobotany, Lucknow, for the year 1981-82, and the Auditors' Report on the Accounts, together with a statement by Government accepting the Report. [Placed in Library. See No. LT-5593/82].

## Report and Accounts (1979-80) of the Bharat Brakes and Valves Limited, Calcutta and related papers.

SHRI VIRABHADRA SINGH : Sir, I beg to lay on the Table:—

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Second Annual Report and Accounts of the Bharat Brakes and Valves Limited, Calcutta, for the year 1979-80, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report.

II. Statement (in English and Hindi) giving reasons for the delay in laying the document mentioned at I above.

[Placed in Library. See No. LT-5599/82 for I and II].

## I. Report and Accounts (1981-82) of the Bharat Aluminium Company Limited, New Delhi and related papers.

#### II. Notifications of the Ministry of Steel and Mines (Department of Mines).

THE MINISTER OF STATE IN THE MINISTRIES OF INDUS-TRY AND STEEL AND MINES (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table:

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Sixteenth Annual Report and Accounts of the Bharat Aluminium Company Limited, New Delhi, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Review by Government on the working of the Company. [Place1 in Library. See No. LT-5600/32 for (i) and (ii)]

II. A copy each (in English and Hindi) of the following Notifications of the Ministry of Steel and Mines (Department of Mines), under subsection (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957:--

(i) G.S.R. No. 824, dated the 2nd October 1982, publishing the Mineral Concession (Amendment) Rules, 1982. Placed in Library. See (ii) G.S.R. No. 825, dated the 2nd October, 1982. [Placed in Library. See No. LT-5601/82].

# Notification of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs)

THE DEPUTY MINISTER IN THE MINISTRY OF LAW, JUS -TICE AND COMPANY AFFAIRS (SHRI GHULAM NABI AZAD): Sir, I beg to lay on the Table, under sub-section (3) of section 22A of the Monopolies and Restrictive Trade Practices Act, 1969, a copy (in English and Hindi) of the Ministry of Law, Justice and Company Affairs (Department of Company Affairs), Notification S.O. No. 764(E), dated the 25th October, 1982. [Placed in Library See No. LT-5629/82].

# Report and Accounts (1981-82) of the Bharat Electronics Limited, Bangalore and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO): Sir, I beg to lay on the Table, under subsection (1) of section 619A of the Companies Act, 1956, a copy each (in English and Hindi) of the following Papers:-

(i) Twenty-eighth Annual Report and Accounts of the Bharat Electronics Limited, Bangalore, for the year 1981-82, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(ii) Statement by Government accepting the above Report. Placed in
Library. See LT-5652/82 for (i) and
(ii))